Central Administrative Tribunal Principal Bench

CP No.196/2017 IN OA No.3130/2016

New Delhi, this the 22nd May, 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. P.K. Basu, Member (A)

Rakesh Kumar Gupta, Age: 52 years old, ([VH] Emp. ID 19900630)

S/o. Late Shri Kanhaiya Lal Gupta,

R/o.: 30/LG-1, Teachers Apartment,

Block-A, Dilshad Colony, Delhi – 110 095.

O/o. GBSSS (1106011),New Seemapuri, Delhi ...Applicant

(By Applicant in person)

Versus

- Dr. M.M. Kutty(Chief Secretary GNCTD Delhi)
 O/o A-Wing, 5th Floor, Delhi Sectt.
 I.P. Estate, New Delhi-110002.
- Shri Lala Ram Bharti (Retired Principal (Previous HOS of GBSSS, New Seemapuri)
 R/o C-26, Swarn Nagri, Greater Noida
 Gautam Budh Nagar-201306(U.P.)
- Shri Parveen Kumar (Vice Principal Present HOS & DDO)
 O/o GBSSS(School ID 1106011), New Seemapuri, Delhi-110095.Respondents

(By Advocate: Shri Vijay Pandita)

ORDER (ORAL)

Justice Permod Kohli, Chairman:-

Vide Order dated 15.09.2016, OA No.3130/2016 was disposed of with the following directions:-

"4. Keeping in view the prayer made, this OA is disposed of at the admission stage with direction to the respondents to

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take decision on the representation of the applicant within a period of two months from the date of receipt of copy of this order."

- 2. The respondents have filed compliance report today accompanied with a copy of order dated 20.05.2017 whereby the e-mail representation of the applicant stands disposed of by a reasoned and speaking order. The compliance report is also accompanied with Annexure R-2 whereby the order of the respondents was communicated to the applicant. The copy of the compliance order has also been served upon the applicant today in the court.
- 3. In view of the order dated 20.05.2017, the directions of this Tribunal passed in OA No.3130/2016 stand complied with. Nothing survives in this petition. Proceedings dropped. However, in the event the petitioner is aggrieved of the order dated 20.05.2017, he is at liberty to seek remedial measures in accordance with law.

(P.K. Basu) Member(A) (Justice Permod Kohli)
Chairman

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